

Digha-Tamluk Digha-Kharagpur Railway Link

*449. SHRI SUDHIR GIRI : Will the Minister of RAILWAYS be pleased to state :

(a) the present position of setting up a railway link between Digha and Tamluk or between Digha and Kharagpur ;

(b) which one of the two is more economically and technically viable ;

(c) whether Government are going to provide funds for the proposed rail-link in the next Budget ; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY) : (a) and (b). A Preliminary Engineering-cum-Traffic Survey for a new Rail Link from Tamluk to Digha is in progress. The matter will be examined further on receipt of the Survey Report, and further action taken in consultation with the Planning Commission.

(c) and (d). Do not arise.

Teachers of Central/Government Schools Permitted to Change Cadre

*450. SHRI RESHMA MOTIRAM BHOYE : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether teachers, working in Central Schools/Government Schools after completing 10 years' or more of teaching service, are allowed to change their teaching cadre/jobs due to eye sight disability ;

(b) if so, what are the details of the rules/policy of Government in regard thereto ; and

(c) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE

(SHRI P.K. THUNGON) : (a) and (b). According to Rule 38 of Central Civil Services (Pension) Rules, 1972, which are *mutatis mutandis* applicable to teachers working in schools run by the Kendriya Vidyalaya Sangathan and various Union Territory Administrations, where the medical authority prescribed therein has declared a Government servant fit for further service of less laborious character than that which he had been doing, he should, provided he is willing to be so employed, be employed on lower post and if there be no means of employing him even on lower post, he may be admitted to invalid pension.

(c) Does not arise.

Development of Vadinar Port in Gujarat

451. SHRI MOHAN LAL PATEL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the provision made for the development of Vadinar Port during current financial year ; and

(b) by when the development work is likely to be completed ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY) : (a) and (b). A provision of Rs. 7 lakhs has been made in the Annual Plan 1983-84 of the Kandla Port Trust for preparation of a Report on the feasibility of development of port facilities at Vadinar. Further action will be considered on receipt of the report.

Committee of Medical Experts on Causes of Jaundice

*452. SHRI K. MALLANNA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any Expert Committee of Medical experts was appointed by Government to make research into the causes of jaundice which is common in urban areas ;

(b) if so, whether its report has been received by Government ;